Notices of claims about unintended benefit

2322. SHRI SHANKARRAO NARA-YANRAO DESHMUKH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it i_s a fact that notices in regard to claims about unintended benefit made by formulator_s and importers on account of difference in price of Analgin, Ephodrine, Rifam-picin, Cloxacillin, Dipyradamol, Dextropropoxyphene, Gentamycin, Metronidazole, Theophylline, Betamethasone, Doxycyline, Aminophylline were given:

(b) if so, when and name of each party;

(c) what is the notified price $\circ f$ each and on what price of bulk drug each formulation price was fixed;

(d) in how many cases information requized has been obtained and the claims hav_e been processed;

(e) whether it is a fact that unintended benefit made by drug industry since 1979 comes to aroun[^] Five hundred Crores on all the drugs under price control; and

(f) how much money has been collected so far under Equalisation Fund Account from formulators and importers alongwith details of each?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a), (b) and (d) to (f) Names of the companies and the bulk drugs for which they were issued notices for recovery into the Drugs Prices Equalisation Account have already been indicated in reply to Rajya Sabha Unstarred Question No. 1844 answered on 12th August, 1985. Whenever any instance of the bulk drug having been procured at a price less than the price allowed in the formulations comes to the notice of the Government, notice is issued under Para 7 of the Drugs (Prices Control) Order, 1979. The process of revovery is in accordance with

due procedure of Law. One of the manufacturer namely M/s. Fulford India Ltd. have filed a Writ Petition in the Delhi High Court against the notice oi recovery. The Writ Petition i_s yet to be admitted and matter i_s now listed for hearing on 9th Sep-tember_i 1985.

(c) Of the bulk drugs, referred to the prices of the following have been fixed under the Drugs (Prices Control) Order, 1979: —

(Rs. 1	Kg.)
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SI. No.		5	Price fix d
1.	Analgin		224 00 ·
2.	Ephededrine Hcl.		847.00
3-	Gentamycin ,		23.50 (gm)
4.	Metronidazole		363.00
5.	Doxycycline .		5456.00
6.	Betamethasone Alo	oŀr	' 113.34 (gm)
7.	Betamethasone 17 Valerate .		• • • • • • • • • • • • • • • • • • •
8 .	Betamethasone Di- Sodium Phosphate		126.23 (gm)

7

The remaining bulk drugs ar_e either not produced or the process of their fixation of prices is at advanced stage. In fixing the prices of formulations, the indigenous notified prices, wherever such prices have been fixed, have been allowed, and where such prices have not been notified the average cost of input have been allowed.

Guidelines for distribution of Soda Ash

2323. SHRI G. SWAMY NAIK:

PROF. B. RAMACHANDRA RAO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have issued new guidelines for the distribution of Soda Ash during 1985-86;